

**HIGH COURT OF UTTARAKHAND
NAINITAL**

NOTIFICATION

No. : 105 /UHC/2007

Dated : July 26, 2007

In view of Government Notification No. 485/XXXI(13)/G/2007-37(5)/2006 Dehradun dated 11.07.2007 issued under Section-25 of Negotiable Instrument Act-1881 (Act No. 26 of 1881), Saturday, July 28th, 2007 is declared as Public Holiday for the Courts situated at the headquarters Almora and Pauri Garhwal on account of bye-election of the Chairman of Municipal Board.

By order of the Court,

Sd/-
(Ravindra Maithani)
Additional Registrar